of select panels and issue of appointment letters. The policy of the Railway Administration is to fill up available vacancies promptly as per laid down procedures.

## Converting single line railway track into double line

†277. SHRI JUGUL KISHORE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government proposes to convert single line railway track passing through Lakhimpur in Uttar Pradesh into double line;

(b) if so, by when this line would be converted into double line; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) to (c) Gauge conversion of Lucknow-Pilibhit *via* Sitapur, Lakhimpur railway line (262.76 km.) has been included in Railway Budget. The latest anticipated cost of the work is Rs. 715.75 crore. Its Final Location Survey work has been taken up. The gauge conversion work will be completed in coming years subject to availability of resources.

At present, there is no proposal for doubling of the railway line.

## Railway projects in Uttar Pradesh

†278. SHRI JUGUL KISHORE: Will the Minister of RAILWAYS be pleased to state:

(a) the details and present status of under construction railway projects in Uttar Pradesh;

(b) the details of funds spent on railway projects during last three years;

(c) the steps being taken by Railways on the requests made by the Government of Uttar Pradesh regarding the said projects; and

(d) the time to be taken for completing the said projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (b) There are 9 new line, 6 gauge conversion

<sup>†</sup>Original notice of the question was received in Hindi.

and 14 doubling sanctioned ongoing project falling fully/partly in Uttar Pradesh. The expenditure incurred on these projects during last three years *i.e.* 2009-10, 2010-11, 2011-12 are ₹ 904.61 crore, ₹ 576.42 crore and ₹ 677.91 crore respectively. Railway has huge throwforward of ongoing projects and limited availability of resources; hence, the projects are being progressed as per availability of resources.

(c) Steps have been taken to generate extra budgetary resources through State participation, Public Private Partnership, defence funding, declaring some projects as National Projects, revival of Capital Fund and implementation of bankable projects through Rail Vikas Nigam Limited. All this will overcome the problem of shortage of funds to some extent. Regular meetings are held with Chief Secretaries and other concerned officials to speed up issues related to land acquisition, law and order conditions and forestry clearance, etc. Field units are empowered to expedite the completion.

(d) Targets for completion of all these projects have not been fixed. Targets are fixed annually depending upon availability of resources and progress made on individual projects.

## Circular regarding purchasing items from SSI units

†279. DR. YOGENDRA P. TRIVEDI: Will the Minister of RAILWAYS be pleased to refer to reply to Unstarred Question 1535 given in Rajya Sabha on 24th August, 2012 and state:

(a) whether the 1998 Notification regarding purchasing 358 items from SSIs is being violated in Mumbai Division;

(b) if not, the reasons why Division is not intervening into the matter even after all the people concerned with SSI units have informed the Division of their problem, as reported by these people; and

(c) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) No, Sir.

(b) In Mumbai VT Division (Central Railway), all the items included in the said notification of 1998 list are being procured from SSI units either through tender

<sup>†</sup>Original notice of the question was received in Hindi.